

Annexure - 6															
Name of Corporate debtor		SR MARINE FOODS PRIVATE LIMITED				Date of Commencement of Liquidation			10.10.2023		List of Stakeholders as on			24-01-2024	
List of operational creditors (Other than Workmen and Employees and Government Dues)															
Sl.No	Name of Creditor	Identification No	Details of Claim Received			Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Mindshare United Foundation.	CIN U85100TN2020NPL135821	19.10.2023	4,27,28,028.00	4,27,28,028.00	Supply of materials	NIL	NA	NA	18.10%	NIL	NIL	NIL	NIL	Assignment deed dated 25.09.2023 executed by the original claimant M/s Samunnati Agro Solutions Pvt Ltd , assigned the dues to Mindshare United Foundation
2	NNK Marine Exports	PAN ABWPN3F865	19.10.2023	1,32,10,410.00	1,12,11,744.00	Supply of Materials	NIL	NA	NA	4.75%	NIL	NIL	NIL	NIL	Verified with books of accounts of CD
3	Solai Shipping Services			1,66,26,120.00	1,66,26,120.00	Supply of Services	NIL	NA	NA	7.04%	NIL	NIL	NIL	NIL	No fresh claim recived in liquidation period , Claim accepted based on the claim as approved in CIRp Period
TOTAL				7,25,64,558.00	7,05,65,892.00					29.89%				-	